

MONTHLY STATEMENT OF CASES FOR THE MONTH OF MARCH, 2024
HIGH COURT OF MEGHALAYA

ANNEXURE-II

Name of the State/UT	Opening Balance			Institution during the month			Disposal Cases during the month			Closing balance at the end of the month			% Increase or decrease in pendency vis a vis previous month			Disposal of cases which are more than five years old			Pendency of cases which are more than five years old at the end of the month		
	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL	CIVIL	CRIMINAL	CIVIL+ CRIMINAL
High Court of Meghalaya	631	170	801	62	18	80	58	14	72	635	174	809	0.63%	2.35%	1.00%	4	1	5	92	3	95

3(a)	Whether any Statewide/Regional Conference held during the month.	.
3(b)	Number of Officers who participated in the said conference	.
3(c)	Have any targets been fixed and indicated to the participant Officers, if so, what are the targets?	.
4	What is the progress made on those targets district-wise	.